

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 07 of 2011 &  
Appeal No. 46 of 2011**

**Dated: 19th August, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

**In the matter of:**

**Punjab State Power Corporation  
Ltd.**

**..... Appellant(s)**

**Vs.**

**P.S.E.R.C. & Anr.**

**..... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Sneha Venkataramani  
Counsel for the Respondent (s) : Mr. Sakesh Kumar for R-1.

**ORDER**

Heard learned Counsel for the appellant. He is directed to file written submissions on or before 26.8.2011 after serving copy on the other side.

Post the matter for **hearing on 29.08.2011.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

**PK/RKT**

